

Qatar, Reunion, Saudi Arabia, Seychelles, Singapore, Sri Lanka, United Arab Emirates, U.K., and U.S.A.

(d) and (e) Some of the steps taken to enhance production, productivity and exports of onions, inter-alia, include improvement in seeds of existing varieties, development of improved/new varieties, enhancing consistency in quality, establishment of modern storage facilities, developing improved packaging, conducting buyer-seller meets and sending trade delegations abroad.

(f) The foreign exchange earned from the export of vegetables during the last three years has been as follow:

(Value: Rs.lakhs)

Year	Exports
1994-95	24798.10
1995-96	29740.80
1996-97*	34285.80

*Provisional figures (Source: DGCI&S, Calcutta)

[English]

Officers Charge-Sheeted Prosecuted of NBs

2826. SHRI MOHAN RAWALE:

SHRI RADHA MOHAN SINGH:

Will the Minister of FINANCE be pleased to state:

(a) the number of cases of frauds, embezzlement misappropriation of funds and other serious irregularities detected in the public sector and other banks in the country during the last three years alongwith bank-wise and year-wise details thereof;

(b) the number of cases referred to the C.B.I. and

the number of cases in which bank employees were found involved alongwith the number of persons charge-sheeted, suspended and prosecuted and the value of the total amount involved in the scam; and

(c) the scheme formulated by the Government to prevent increasing scams in banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) Information readily available relating to bank-wise position of number of frauds detected in public sector banks during the years 1994, 1995 and 1996 is given in the attached statement.

(b) Information readily available relating to action taken against delinquent employees of public sector banks for frauds is given below:

	1994	1995	1996
(i) No. of employees convicted	50	33	46
(ii) No. of employees awarded major/minor/penalty	1248	1160	1207
(iii) No. of employees dismissed/discharged/removed	360	301	331

(c) The public sector banks, at the instance of Government and Reserve Bank of India (RBI) have taken several steps from time to time for prevention of frauds. These steps include issue of comprehensive guidelines by RBI for strengthening the control mechanism in banks, review of fraud cases on a continual basis by RBI, advising the banks of modus-operandi in ingenious cases alongwith required safeguards to prevent their recurrence, proper training of operational personnel and investigations and scrutiny into reported cases of major frauds as well as snap inspections covering systems and procedures and control arrangements in fraud prone areas by the RBI.

Statement

Statement showing bank-wise number of frauds detected in public sector banks during the years 1994, 1995 and 1996

Sl. No.	Name of the Bank	No. of Frauds		
		1994	1995	1996
1	2	3	4	5
1.	State Bank of India	616	554	468
2.	State Bank of Bikaner & Jaipur	21	18	13
3.	State Bank of Hyderabad	23	40	36

1	2	3	4	5
4.	State Bank of Indore	26	09	16
5.	State Bank of Mysore	37	38	23
6.	State Bank of Patiala	30	33	19
7.	State Bank of Saurashtra	12	09	13
8.	State Bank of Travancore	25	22	29
9.	Allahabad Bank	39	48	59
10.	Andhra Bank	25	41	37
11.	Bank of Baroda	159	114	101
		*15	*10	
12.	Bank of India	215	156	158
		*11	*04	
13.	Bank of Maharashtra	50	31	34
14.	Canara Bank	217	167	213
15.	Central Bank of India	130	73	142
16.	Corporation Bank	38	23	23
17.	Dena Bank	22	14	27
18.	Indian Bank	60	37	34
19.	Indian Overseas Bank	71	43	49
20.	Oriental Bank of Commerce	14	12	30
21.	Punjab National Bank	118	56	66
22.	Punjab & Sind Bank	17	17	24
23.	Syndicate Bank	103	109	154
24.	Union Bank of India	39	59	79
25.	United Bank of India	43	40	33
26.	UCO Bank	58	74	39
27.	Vijaya Bank	32	39	28
Total		2266	1890	1954

**Outside India

(Data Provisional)

Strike by Jute Workers

2827. SHRI CHITTA BASU: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government are aware that the Jute Mill Workers in West Bengal went on a successful one day strike on June 3, 1997;

(b) If so, the demands of the striking workers; and

(c) the steps taken by the Government to meet their demands?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):
(a) and (b) The Government is aware that the Jute Mills in West Bengal were closed on 3rd June, 1997 except 2 Jute Mills under NJMC. The trade unions did not serve any notice for the strike which normally includes their demands. However, as reported by a section of the press